

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF :- STAR MINERAL RESOURCES
PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	STAR MINERAL RESOURCES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	15-09-2005
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, DELHI & HARYANA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	U14102DL2005PTC140753
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	B – 223, FIRST FLOOR, CHHATTARPUR ENCLAVE, PHASE – II, SOUTH WEST DELHI - 110074
6.	DATE OF CLOSURE OF INSOLVENCY	10-02-2020 As per order pronounced by Hon'ble NCLT
7.	LIQUIDATION COMMENCEMENT	10-02-2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NARESH KUMAR BANSAL KD-138, FIRST FLOOR, PITAMPURA, DELHI – 110034, adv.naresh@gmail.com 011-46019763, 9810157418 IBBI/IPA-002/IP-N00486/2017-18/11448
9.	LAST DATE FOR SUBMISSION OF CLAIMS	10-03-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal NEW DELHI BENCH, COURT -III has ordered the commencement of liquidation of the STAR MINERAL RESOURCES PVT. LTD. on 10th FEB,2020.

The stakeholders of [STAR MINERAL RESOURCES PRIVATE LIMITED] are hereby called upon to submit a proof of their claims, on or before [10-03-2020], to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: NARESH KUMAR BANSAL

Date and Place: 14-02-2020 , NEW DELHI